

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2529
TO BE ANSWERED ON 9TH MARCH, 2018**

CAESAREAN DELIVERIES

**2529. SHRI PRALHAD JOSHI:
SHRI DUSHYANT CHAUTALA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether as per National Family Health Survey Report the percentage of caesarean delivery carried out in private hospitals and Government hospitals have increased in the country during the last few years and if so, the details thereof;
- (b) whether Haryana is one State with the highest rate of caesarean deliveries and the percentage of caesarean delivery carried out in private hospitals was 25.3 per cent while only 8.6 per cent delivery was conducted in Government hospitals; and
- (c) if so, the details thereof and the monitoring mechanism formulated by the Government to regularize and minimize caesarean deliveries in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): As per National Family Health Survey–IV (2015-16), birth in Health Facility by caesarean delivery is 17.2 %, in private health facility is 40.9% and in public health facility is 11.9%. However, in National Family Health Survey –III (2005-06), birth in Health Facility by Caesarean Section was 8.5%, in private health facility was 27.7% and public health facility was 15.2 %.

(b): As per National Family Health Survey –IV (2015-16), the caesarean deliveries in Haryana is 11.7%, in private health facility it is 25.3% and public health facility is 8.6%. Haryana ranks 27th out of 36 States/UTs in births delivered by cesarean sections.

(c): World Health Organization (WHO), in its statement released in April, 2015, has said that at population level, Caesarean section rates higher than 10% are not associated with reductions in maternal and newborn mortality rates.

- Government of India (GoI) has already written to all States and UTs sharing the latest WHO statement. In addition, States have been informed to conduct periodic prescription audit in the private health facilities under the Clinical Establishment Act. They have also been informed that prescription audits can be extended to public health facilities.

- A communication has also gone to Federation of Obstetrical &Gynecological Societies of India (FOGSI) which is the largest professional body of Obstetricians and Gynecologists in India for sharing the WHO guidance note to all their State chapters and the Obstetricians and Gynecologists registered with them.
- All CGHS Empanelled hospitals are directed to display the information regarding ratio of deliveries by Caesarean section vis-à-vis normal deliveries.